

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 210 OF 2016 &
IA NO. 450 OF 2016**

Dated: 19th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Tushar Mathur

Counsel for the Respondent(s) : Ms. Divya Chaturvedi
Mr. Parteek Gupta for R-2 & 3

Mr. Mridul Chakravarty
Mr. Pallav Mongia for R-4

ORDER

Learned counsel for the appellant seeks a week's time to file rejoinder. He may take steps to file the same on or before 27.12.2017 after serving copy on the other side.

List the matter on **15.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**